

V. VENKATA PRASAD
REGISTRAR (VIGILANCE)



HYDERABAD,
Dt 13.07.2016

ROC.NO.4222/2016-B.SPL.

Slr / Madam,

SUB: ARMED FORCES TRIBUNAL - Filling up of the post of Registrar in the Armed Forces Tribunal, Regional Bench, Jaipur on deputation basis/re-employment on contract basis for a period of one year - Willingness from the eligible officers - **Called for - Regarding.**

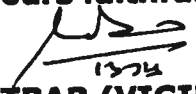
REF: Letter No. 1 (55)/2009/AFT/PB/Admin-II, dated 20.06.2016 from the Principal Bench, West Block-VIII, R.K. Puram, Sector - 1, New Delhi.

-oOo-

I am to state that the Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi, in his letter referred to above has stated that the applications are invited in the prescribed format in triplicate from eligible candidates who is, or has been, or is qualified to be a District Judge, to fill up the vacant post of **Registrar**, in the Armed Forces Tribunal, Regional Bench, Jaipur. The letter of the Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi, along with its enclosures were placed in the High Court's Web site i.e., <http://hc.tap.nic.in>.

I am, therefore, directed, to request you to circulate the same among the District & Sessions Judges, working in your District / Unit and the Officers, who are eligible may download the copy of above said letter along with its enclosures from the High Court's Web Site and submit their willingness applications (In original), directly to the High Court, on or before 26.07.2016 by **SPEED POST or any other source**. Applications received after 26.07.2016 will not be forwarded.

Yours faithfully


REGISTRAR (VIGILANCE)

To

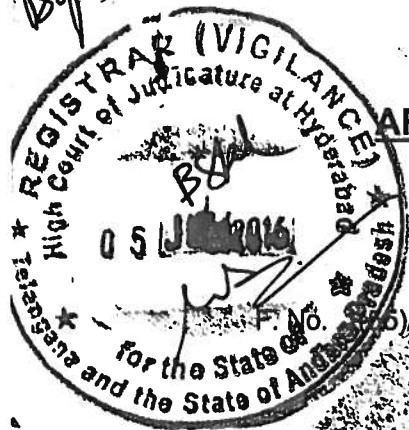
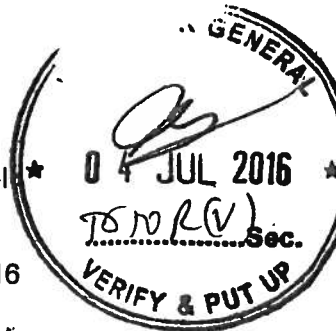
1. The Chief Judge, City Civil Court, Hyderabad.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilpatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
5. The Registrar (IT-cum-Central Project Co-ordinator), High Court of Judicature at Hyderabad. (with a request to upload the letter of the Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi, along with its enclosures in the High Court's Official website.)

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE

ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

West Block-VIII
R.K. Puram, Sector-I
New Delhi 110007

Dated 20th June, 2016



CIRCULAR

Applications are invited for filling up of the post of Registrar in the Armed Forces Tribunal, Regional Bench, Jaipur on deputation basis/on re-employment on contract basis for a period of one year from suitable candidates who fulfill the following eligibility conditions:-

Name of the Post	No. of Post	Pay scale(Rs.)	Eligibility conditions
Registrar	01 Group 'A' Gazetted General Central Service Non-Ministerial	(Pay Band - 4) Rs.37400 - 67000 + Grade Pay Rs. 8700/-	(i) <u>For Deputation:</u> Officers of Central Government or State Government or Supreme Court or High Courts or District Courts or Judge Advocate General (JAG) Branches of Army, Navy & Air Force possessing a degree in law and holding :- (a) Analogous post on regular basis in the parent cadre. (b) A post in the scale of Pay Band-3 (Rs. 15600-39100/-) + Grade Pay Rs. 7600/- with a minimum of five years regular service in that grade. <u>For re-employment on contract basis:</u> Officers with similar qualifications and eligibility as for deputation.

4222

2. The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No. 6/8/2009-Estt(Pay-II) dated 17.06.2010, as amended from time to time.

3. The maximum age limit for appointment on deputation shall be 56 years as on the closing date for receipt of applications.

4. The maximum age limit for the re-employment on contract basis is 64 years. The gross pension will be reduced from the pay fixed.

.....2/-

5. - The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other Government Organization /Department shall ordinarily not exceed **three years**.

6. The application (s) in the prescribed Proforma (Annexure I) of the eligible officer(s) who can be spared in the event of their selection may be forwarded to the Principal Registrar, Armed Forces Tribunal, Principal Bench, by the Departments latest by **01st August, 2016 (Monday)** along with photo copies of the Annual Confidential Reports for the last five years of the candidates alongwith Vigilance Clearance Certificate..

7. The applicant (s) interested in applying, for the post of Registrar on re-employment on contract basis may send their application (s) directly by the aforesaid date along with all the relevant documents like PPO, Date of Birth Certificate, LLB Certificate, Experience Certificate etc.



(G.P.Mogha)
Principal Registrar

Enclosure: Annexure-1

Distribution :-

1. All Ministries and Departments of Government of India.
2. Registrar General, Supreme Court of India.
3. Registrar Generals, All High Courts in India.
4. MoD, AFT Cell, New Delhi.
5. Principal Registrar, Central Administrative Tribunal, New Delhi.
6. AFT, Principal Bench, New Delhi – Website.
7. Guard File.
8. Deputy Registrar - For information and with the request for
AFT, Regional Bench, Jaipur. circulation to all concerned locally from
their end with advice that applications may
be forwarded by such local officers directly
to AFT, Principal Bench by due date.

(Annexure-I)

BIO-DATA PROFORMA

1. Post applied for :
 2. Name (in capital letters) :
 3. Whether belongs to SC/ST category :
 4. Age and date of birth :
 5. Present Pay Band with Grade Pay :
 6. Present designation & Ministry/ department:
along with date of appointment to the grade
 7. Post held substantively and date of regular
Appointment in that Pay Band/Grade Pay :
 8. Educational Qualifications :
 9. Training/ Experience, if any :
 10. Any other special qualification or experience :
 11. Date of return from the last deputation, if any :
 12. Residential Address :
 13. Contact number :
 14. Any other information :
- Signature :
- Date :
- Section/Place of Posting :
- Tele No :

Through

Controlling Officer